

(Textiles) for strengthening of Pochampally handloom park. However, it could not be considered for want of certain information/documents as required under the Scheme.

(b) Yes, Sir.

### **Saving handloom industry of Uttarakhand**

†1542. SHRI MAHENDRA SINGH MAHRA: Will the Minister of TEXTILES be pleased to state:

(a) whether Government is aware of the fact that handloom industry in Uttarakhand is on the verge of closure;

(b) if so, whether State Government has requested Central Government to extend its helping hand in order to save the handloom industry;

(c) if so, the details of central aid being provided to the State under this head; and

(d) if not, the suggestion Government propose to give to the State to save handloom industry in the State?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR): (a) Government of India has not received any report from Government of Uttarakhand that the handloom industry is on the verge of closure in the State.

(b) Does not arise.

(c) During the Eleventh and Twelfth Plans (till November, 2014), a sum of ₹ 10.53 crore has been released to the State of Uttarakhand under the Comprehensive Handloom Development Scheme. Under the Revival, Reform and Restructuring Package, a sum of ₹ 2.14 crore has been released to Uttarakhand State through NABARD. Under the Handloom Weavers' Comprehensive Welfare Scheme, claims of ₹ 0.97 crore were settled. Under the Yarn Supply Scheme, Yarn worth ₹ 5.77 crore supplied to the handloom weavers/agencies of Uttarakhand State.

(d) Does not arise.

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†Original notice of the question was received in Hindi.